

B-5

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 130/397-398/NCLT/AHM/2016 (New)
C.P. No. 59/397-398/CLB/MB/2016 (Old)**

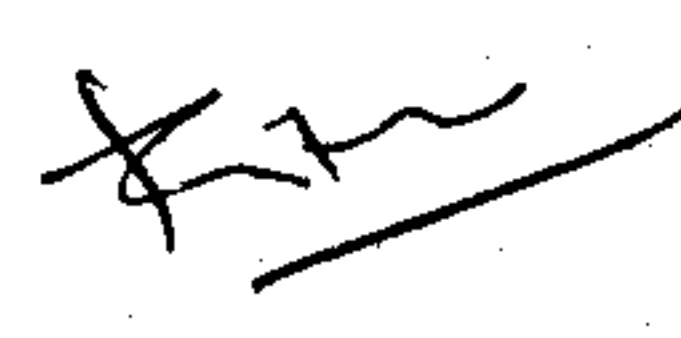
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: Sangita A. Soni
V/s
Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA	SR. ADV	Respondent	
2.	WITH RITU SHAM FOR THAKKAR AND PAHWA	ADV.		

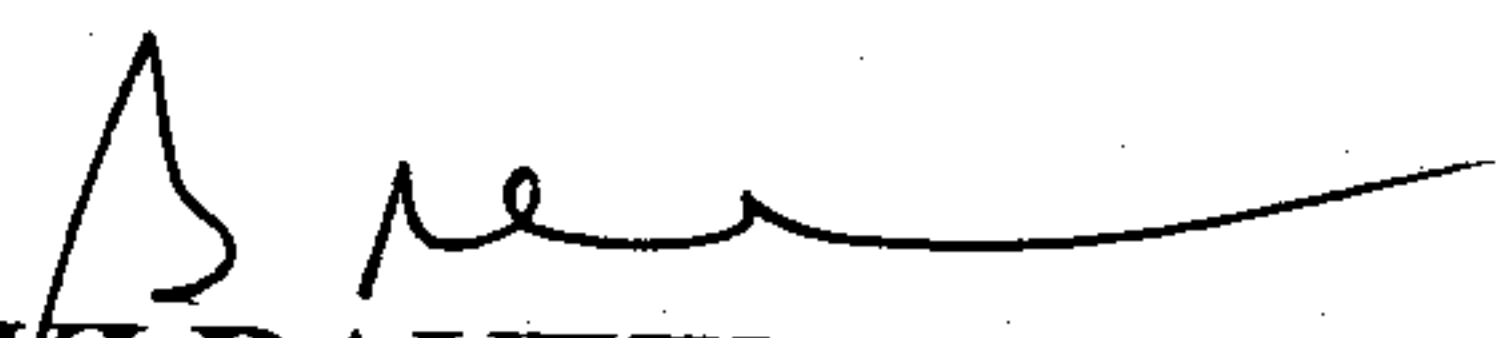
ORDER

None present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

Matter is suo moto reopened.

Respondent counsel represented that the matter is already argued.

List the matter on 12.03.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of February , 2018.